

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. 70/2001, 67/2001, 65/2001, 66/2001 and 68/2001 in
ORIGINAL APPLICATION NOS: 479/98, 482/98, 483/98,
484/98 and 585/98.

TRIBUNAL'S ORDER

DATED: 5.10.2001

Shri Suresh Kumar counsel for the applicant. Shri M.I. Sethna with Shri Vadhavkar counsel for the alleged contemner.

2. The learned counsel for the original applicants states that in these C.Ps. 70/2001, 67/2001, 65/2001, 66/2001 and 68/2001, the department is possibly implementing the judgement within four weeks. Adjourned to 5.1.2001 for orders on C.Ps.

S.L.Jain
(S.L.Jain)
Member(J)

B.N.Bahadur
(B.N. Bahadur)
Member(A)

NS

MR. D. D. D.
1/11/2001
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